GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4972 ANSWERED ON:09.12.2010 DEBT OF AIRLINES Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether most of the airlines are on the verge of default in repaying loans to banks;
- (b) if so, whether the big three domestic airlines have debts of over Rs. 60,000 crore;
- (c) if so, whether to give some relief to the airlines, Reserve Bank of India (RBI) has issued some guidelines in regard to treating restructured loans not to be treated as non performing assets;
- (d) if so, the details thereof; and
- (e) the extent to which this step of RBI is likely to help cash strapped airlines?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- The details of long term debts of scheduled domestic airlines during the year 2008-09 are as follows:

Airline Long Term Debts (Rs. in Millions)

NACIL 347148.2

Jet Airways 158856.1

Kingfisher Airlines 47250.0

Spicejet 330.0

JetLite 12086.1

Paramount Airways 3265.4

IndiGo 3808.8

Amount reported against long term obligations under capital leases.

The payment of loans to bank by the airlines is the commercial matter between airline and bank and guided by the commercial agreement between them. Ministry do not interfere in commercial matter of airlines.

